

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03/07/2019

O.A./260/291/2017

K ORAM & OTHERS

-V/S-

CENTRAL SILK BOARD, M/O TEXTILES

ITEM NO:13

FOR APPLICANTS(S) Adv. : MR.B.P.SATAPATHY

FOR RESPONDENTS(S) Adv.: MR.J.K.NAYAK

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for both the sides. This O.A. is filed with M.A.No.657/16 praying for jointly pursuing the O.A. Since the case of action and relief prayed for are same for all 27 applicants, the M.A. is allowed and the applicants are permitted to jointly pursue this O.A.</p>
	<p>Applicants had earlier approached Hon'ble High Court of Orissa in the year 2003 praying for regularization of their services. As stated in Paragraph-4.4. of the O.A., Hon'ble High Court had disposed of the Writ Petition with directions to the respondents. Learned counsel for the applicants submitted that the case of the applicants are yet to be considered by the authorities in terms of the direction of the Hon'ble High Court. On the other hand, learned counsel for the respondents submitted that the applicants without exhausting the departmental remedies have approached this Tribunal.</p>
	<p>We have considered the rival submissions. Since the applicants have not approached the departmental authorities in the first instance, we dispose of this O.A. at this stage with an</p>

observation that they are at liberty to approach Respondent No.3 by a representation giving the reasons and justifications including the grounds of the O.A. within a period of 15 days from the date of receipt of this order. In case any such representation is received within the stipulated time, Respondent No.3/competent authority will consider the same in accordance with rules, keeping in view the direction of the Hon'ble High Court and pass a speaking order to be communicated to the applicants within a period of three months from the date of receipt of such representation. There will be no order as to costs.

Free copy of this order be made over to learned counsels for both the sides.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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